

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

**LOK SABHA**  
UNSTARRED QUESTION NO. 5241  
**TO BE ANSWERED ON 2<sup>ND</sup> APRIL, 2025**

**ASSISTANCE TO SUGARCANE FARMERS**

5241. SHRI APPALANAIDU KALISETTI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the total area under sugarcane cultivation in Andhra Pradesh during the last five years along with the figures of production and yield per hectare;
- (b) the number of operational sugar mills in the State along with the details of mills that have shut down in recent years and the reasons for their closure;
- (c) the Fair and Remunerative Price (FRP) and State Advised Price (SAP) for sugarcane in Andhra Pradesh during the last five years and whether there have been any delays in payments to farmers;
- (d) the status of ethanol production from sugarcane in the State including the Government support, if any, for ethanol blending and infrastructure development;
- (e) the challenges faced by sugarcane farmers including water availability, rising input costs, climate impact and marketing constraints; and
- (f) the details of pending financial assistance and subsidies along with the relief measures provided to sugarcane farmers and sugar mills in Andhra Pradesh including outstanding dues, if any?

**A N S W E R**  
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,  
FOOD & PUBLIC DISTRIBUTION  
**(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)**

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- (a): The information is at **Annexure I**.
  - (b): In Andhra Pradesh, out of total 29 sugar mills, 5 sugar mills are operational during current Sugar Season 2024-25 (Oct – Sept). Remaining 24 sugar mills could not take up crushing operations due to non-availability of sufficient sugarcane, other financial problems etc.

(c): The Fair and Remunerative Price (FRP) declared by the Central Government is applicable to the state of Andhra Pradesh, and there is no separate State Advised Price (SAP) in place. The FRP for sugarcane over the last five years and current year is at **Annexure II**. Cane payment to farmers is a continuous process. As reported by State Govt, cane dues position of the last 5 years and current year is as under :-

<b>Sugar Season</b>	<b>Amount Due (Rs. In crores)</b>
2019-20	35.92
2020-21	No dues
2021-22	No dues
2022-23	No dues
2023-24	7.16
2024-25	44.67

(d): Out of 5 working sugar mills in the State, only 4 sugar mills are producing ethanol. Ethanol production during 2023-24 season was 3.43 cr. liters and estimated Ethanol production during 2024-25 is 4.58 cr. Liters.

Further, the Government has notified various ethanol interest subvention schemes from 2018 to 2022 (in 2021 ethanol production from grain was also included under these schemes) to encourage sugar mills and distilleries to enhance their ethanol production capacities.

Under all these subvention schemes, Government is facilitating project proponents to avail loans from banks/financial institutions for which interest subvention @ 6% or 50% of the interest charged by the banks/financial institutions, whichever is lower, is being borne by the Government for a period of five years including one year moratorium period.

(e): Water availability is limited in uplands especially in north costal districts and Chittoor district. Cost of cultivation is more in Andhra Pradesh compared to major sugar producing states especially due to high labour cost.

In Andhra Pradesh most of the sugar factories are located in coastal area. Sugar recovery is low due to inadequate cane crush and climatic conditions i.e., less diurnal variation in the temperatures between day and night time.

(f): Generally the Sugar mills in the state of Andhra Pradesh are providing seed, fertilizers, pesticides, support for harvesting, transportation and drip irrigation to their cane growers on subsidy / free of cost / interest free basis, depending on their financial condition. State Government is extending financial assistance to the cooperative sugar factories whenever necessary.

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ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE UNSTARRED QUESTION NO. 5241 DUE FOR ANSWER ON 02.04.2025 IN THE LOK SABHA

<b>Statement showing Area under sugarcane cultivation, production and Yield in Andhra Pradesh</b>					
<b>Particular</b>	<b>2019-20</b>	<b>2020-21</b>	<b>2021-22</b>	<b>2022-23</b>	<b>2023-24</b>
Area (in L Ha)	0.86	0.55	0.47	0.40	0.27
Production (in LMT)	67.24	41.39	36.45	29.56	22.14
Yield (Ton/ Ha)	78.19	75.25	77.56	73.89	80.53

Source:- DA&FW

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**Annexure II**

**ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE UNSTARRED QUESTION NO. 5241 DUE FOR ANSWER ON 02.04.2025 IN THE LOK SABHA**

<b>Sugar Season</b>	<b>(₹ per quintal)</b>	<b>Basic Recovery Level</b>
2019-20	275	10%
2020-21	285	10%
2021-22	290	10%
2022-23	305	10.25%
2023-24	315	10.25 %
2024-25	340	10.25 %

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